

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**CP No.812/2017  
in  
OA No.3112/2017**

**New Delhi, this the 2<sup>nd</sup> day of April, 2018**

**Hon'ble Mr. Raj Vir Sharma, Member (J)  
Hon'ble Ms. Praveen Mahajan, Member (A)**

Shyam  
S/o Shri Dheer Singh  
R/o Vill. & PO Pipli  
Tesh. Kharkhoda  
Distt. Sonipat (Haryana) .... Petitioner

(By Advocate:Ms. Sonika for Shri Yogesh Sharma)  
Versus

1. Shri Ashim Khurana  
Chairman  
Staff Selection Commission  
CGO Complex, Lodhi Road  
New Delhi.
2. Shri Gajender Singh Thakur  
Regional Director (NR)  
Staff Selection Commission  
CGO Complex, Lodi Road,  
New Delhi. ....Contemnors/Respondents.

(By Advocate:Shri C. Bheemanama)

**ORDER (ORAL)**

**Hon'ble Mr. Raj Vir Sharma, Member (J)**

Shri C. Bheemanama, learned counsel for the respondents submitted that order of this Tribunal has been complied with.

Learned proxy counsel for the petitioner also submitted that respondents have complied with the order passed by the Tribunal. Therefore, this CP is closed. Notice are discharged.

**(Praveen Mahajan)**  
**Member (A)**

**(Raj Vir Sharma)**  
**Member (J)**

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